

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD

20/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/202/2018

PETITION NUMBER : TCP/165/2016

NAME OF THE PETITIONER(S) : DHARANI & 2 OTHERS

NAME OF THE RESPONDENTS : DHARANI TEXTILES PVT LTD & 5 OTHERS

UNDER SECTION : 131

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

G.V. MOHAN KUMAR  
FOR VIDHYA SHANKAR

Counsel for Petitioner

**ORDER**

Counsels for both the parties are present. Counsel for R2 and R5 undertakes to file reply in IA/202/2018 filed in TCP/165/2016 before next date of hearing. At request, time is enlarged. Put up on 23.10.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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